

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3138  
TO BE ANSWERED ON 11.07.2019**

**GANDERBAL HYDROELECTRIC POWER PROJECT**

**3138. DR. FAROOQ ABDULLAH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the 93 MW New Ganderbal Hydroelectric Power Project has been awarded/ allotted a long ago but no work has started till date; and**
- (b) if so, the details thereof and the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**(SHRI R.K. SINGH)**

**(a) & (b) : The work of 93 MW New Ganderbal Hydroelectric Power Project has not been started so far despite issuance of notification of award to the lowest bidder M/s. Hindustan Construction Company (HCC) on 08.08.2017 by J&K State Power Development Corporation (JKSPDC). M/s. HCC did not submit requisite Performance Bank Guarantee to JKSPDC and therefore, the, contract for the execution of the Project could not be signed. JKSPDC on 03.01.2018 invoked the bank guarantee (EMD) of M/s. HCC.**

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